

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.08.2022 (THURSDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 780 of 2022 & I.A. 2095 of 2022 (With Defects)	V.R. Ashok Rao & Ors. Vs. TDT Copper Ltd.	Farrukh Khan	Anshula Grover Nikita Grover
2.	Comp. App. (AT) (Ins) No. 870 of 2022	Vaneet Ahuja Vs. Duncans Industries Ltd.	Saurabh Kalia	
3.	Comp. App. (AT) (Ins) No. 877 of 2022	44 Noida Infratech (Two) Pvt. Ltd. Vs. Enforcement Directorate Kolkata Zone Office & Ors.	Abhixit Singh	
4.	Comp. App. (AT) (Ins) No. 894 of 2022	Sanjeev Agarwal & Ors. Vs. Kindle Developers Pvt. Ltd.	Abhishek Grover	
5.	Comp. App. (AT) (Ins) No. 895 of 2022	Devi Enterprises Ltd. Vs. Gurudev Infra Projects Ltd.	Rajiv Mishra	
6.	Comp. App. (AT) (Ins) No. 896 of 2022	Alok Kaushik Erstwhile Resolution Professional of Cheema Spintex Ltd. Vs. Cheema Spintex Ltd. & Ors.	Rajendra Beniwal	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 14 of 2022	GP Global Energy Pvt. Ltd. (Now Known as Nivaya Resources Pvt. Ltd.) Vs. Anil Kohli & Anr. With	Raghav Kakkar	Abhishek Anand Kunal Godhwani Pathik Choudhury-R1 Ankur Mittal-R2
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8.	Comp. App. (AT) (Ins) No. 15 of 2022	GP Global Energy Pvt. Ltd. (Now Known as Nivaya Resources Pvt. Ltd.) Vs. Anil Kohli & Ors.	Raghav Kakkar	Abhishek Anand Kunal Godhwani Pathik Choudhury-R1 Ankur Mittal-R2
9.	Comp. App. (AT) (Ins) No. 162 of 2022	Central Railway CST Through its Deputy Chief Engineer (C) Works Vs. D Thakkar Construction Through its Resolution Professional With	T. J. Pandian	Ayush Rajani
10.	Comp. App. (AT) (Ins) No. 163 of 2022	Central Railway CST Through its Deputy Chief Engineer(C) Works Vs. D Thakkar Construction Through its Resolution Professional	T. J. Pandian	Ayush Rajani
11.	Comp. App. (AT) (Ins) No. 171 of 2022	Harendra Singh Khokhar Vs. Indarprastha Buildtech Pvt. Ltd. & Anr.	Alok Kr. Aggarwal	S.P Singh Chawla
12.	Comp. App. (AT) (Ins) No. 331 of 2022	G4S Secure Solutions (India) Pvt. Ltd. Vs. Heavy Engineering Corporation Pvt. Ltd.	Shweta Bharti	Amit Meharia Madhavi Divan Aishani Narain Amit Meharia
13.	Comp. App. (AT) (Ins) No. 379 & 380 of 2022	The State, Government of NCT of Delhi, Through Commissioner, Department of Trade & Taxes Vs. Ashwini Kumar Gupta (Liquidator – Petrolube India Ltd. In Liquidation)	M. L. Garg	Asmita Duggal Ashwani Kr Gupta
14.	Comp. App. (AT) (Ins) No. 402 of 2022	Satya Narayan Gupta Vs. Yaduka Financial Services Limited & Anr.	Naresh Kr. Sejvani	Sourojit Dasgupta Ajay Kr. Agarwal
15.	Comp. App. (AT) (Ins) No. 407 of 2022	Kantilal Aghara Suspended Director of Rainbow Paper Ltd. Vs. Nikunj Woods Pvt. Ltd. & Anr.	Aastha Mehta	Anirudh Gupta-R1
16.	Comp. App. (AT) (Ins) No. 468 of 2022	Sandeep Kasare Vs. IL & FS Financial Services Ltd. & Anr.	Rahul Arya	Jatin Pore Satendra K. Rai Ankita Agarwal-R1 Rajesh Jhunjhunwala- R2

17.	Comp. App. (AT) (Ins) No. 488 of 2022	Ashok Kriplani, RP Vs. Sh. Itenderpal Singh Suspended Director of Nibula Print & Pack Pvt. Ltd. & Anr.	Shweta Mahajan	Sanjeev Panda
18.	Restoration Application No. 2 of 2022 in Comp. App. (AT) (Ins) No. 579 of 2019	Krishan Kumar Mittal. Vs. GRJ Distributors & Developers Pvt. Ltd.	Achal Gupta	Sandeep Bhuraria Abhishek Anand-RP
19.	Comp. App. (AT) (Ins) No. 729 of 2022	Sintex Plastics Technology Ltd. Vs. Mahatva Plastic Products and Building Materials Pvt. Ltd. & Ors. With	Henna George	Aman Gandhi Parthasarathy Bose Sarrah Kahmbati-R1 Raheel Patel-R3 Shivangi Nanda-R4 Vividh Tandon
20.	Comp. App. (AT) (Ins) No. 730 of 2022	Sintex Plastics Technology Ltd. Vs. State Bank of India & Ors. With	Henna George	Malak M. Bhatt Rajat Bector-R1 Raheel Patel-R2 Aman Gandhi Parthasarathy Bose

For Hearing

21.	Comp. App. (AT) (Ins) No. 475 of 2021 & I.A. No. 1813 of 2021	KKR India Financial Services Ltd. Vs. Sintex Plastics Technology Ltd and Ors. With	Shankh Sengupta	Henna George-R1 Keyur Gandhi-R3 Hafeez Patarwala-R4 Shubhabrata Chakraborti
22.	Comp. App. (AT) (Ins) No. 577 of 2021	Amit Dinesh Chandra Patel Vs. KKR India Financial Services Ltd. & Anr. With	Heena George	Vividh Tandon Deepak Joshi Kaazvin Kapadia Angelika Awasthi-R1
23.	Comp. App. (AT) (Ins) No. 674 of 2021	DSP Investment Managers Pvt. Ltd. Vs. Sintex Plastic Technology & Ors. With	Hafeez Patanwala	Heena George Arjun Sheth-R2 Ketul R. Patel-R3 Kaazvin Kapadia-R4
24.	Comp. App. (AT) (Ins) No. 814 of 2021	Insolvency and Bankruptcy Board of India Vs. Sintex Plastics Technology Ltd. & Ors.	Vikas Mehta	Henna George Arvind Kr. Gupta Shivani Sharma-R1 Shubhabrata Chakraborti

02:00 PM
After rising of Court - III

For Hearing

25.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021 (PH)	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. With	Swarnendu Chatterjee Aditya Sidhra	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
26.	Comp. App. (AT) (Ins) No. 915 of 2021 (PH)	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors. With	Nidhi Khanna	Dhiraj K. Totala
27.	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021 (PH)	Punjab National Bank Vs. Ashish Chhawchharia & Ors. With	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia- R1 Aditi Deshpande-R3
28.	Comp. App. (AT) (Ins) No. 686 of 2021 (PH)	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr. With	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2
29.	Comp. App. (AT) (Ins) No. 752 of 2021 (PH)	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha- R1 Raunak Dhillon-COC Pooja Mahajan-R3
30.	Comp. App. (AT) (Ins) No. 801 of 2021 (PH)	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4
31.	Comp. App. (AT) (Ins) No. 361 of 2022 (PH)	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr. With	Rishi K. Awasthi	Dhiraj Kumar Totala

32.	Comp. App. (AT) (Ins) No. 771 of 2022 (PH)	All India Jet Airways Officers and Staff Association Vs. Ashish Chhawchharia Resolution Professional & Ors.	Nupur Kumar	
33.	Comp. App. (AT) (Ins) No. 792 of 2021	Department of State Tax Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd. & Anr.	Aaditya Pande	Rohan Rajadhyaksha Malhar Zatakia Dhiraj Kumar Totala Priya Palwa Madhur Arora-R1

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar